GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1103
ANSWERED ON - 28/07/2021

SOCIAL AUDIT OF SOCIAL SECTOR SCHEMES

1103 # SHRI SATISH CHANDRA DUBEY
SMT. PRIYANKA CHATURVEDI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has any proposal to conduct social audit of all social sector schemes in terms of beneficiaries;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details of it's impact on the smooth functioning of social sector schemes?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (d) Yes Sir. The Ministry of Social Justice and Empowerment has formulated a scheme, namely Information-Monitoring, Evaluation and Social Audit (I-MESA) in FY 2021-22. Under this scheme, Social Audits are to be conducted for all the schemes of the Department starting FY 2021-22. These social audits are done through Social Audit Units (SAU) of the States and National Institute for Rural Development and Panchayati Raj.

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